

IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING MODE BE
TAKEN UP ON 10-06-2021

V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION

Sl.N.	Case	Name of Party	Fix for
1	Bail-99/2021	Nishiket Vs State	Argument
2	Bail-100/2021	Praveen vs State	Argument
3	Bail-78/2021	Sahil @ Akki	Argument

V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE

1	CrI. Appeal-61/2017	Sultan Vs state	Argument
2	CrI. Appeal-30/2018	Shankar Vs State	Argument
3	CrI. Appeal-54/2018	Arvind Vs State	Argument
4	CrI. Appeal-56/2019	Dhirendra Vs State	Argument
5	CrI. Appeal-133/2019	Subhash Vs State	Argument
6	CrI. Appeal-19/2020	kusumlata Vs State	Argument
7	M.C.A.- 60/2018	Paru Vs State	Argument

* For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.

Ordered by Court

Sr. Assistant

District & Session 's Judge Court
Pauri Garhwal